

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ 'ए', चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH 'A' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE: SMT. DIVA SINGH, JM & SMT. ANNAPURNA GUPTA, AM

आयकर अपील सं./ITA Nos. 1390 to 1392/CHD/2018

निर्धारण वर्ष / Assessment Year : 2012-13 to 2014-15

The Manager, Canara Bank, Main Branch, Shimla.	बनाम VS	The ITO (TDS), Shimla.
स्थायी लेखा सं./PAN No: PTLC10840E		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Hardesh Jindal, C.A.

राजस्व की ओर से/ Revenue by : Smt. Meenakshi Vohra, Addl.CIT

सुनवाई की तारीख/Date of Hearing : 11.02.2021

उदघोषणा की तारीख/Date of Pronouncement : 12.02.2021

Hearing conducted via Webex

आदेश/ORDER

PER DIVA SINGH

By the present appeals, the assessee assails the correctness of the consolidated order dated 24.08.2018 of CIT(A), Shimla pertaining to 2012-13, 2013-14 and 2014-15 assessment year respectively on various grounds.

2. However at the time of hearing, ld. AR submitted that the assessee has availed of "The Direct Tax Vivad Se Vishwas Scheme, 2020" by way of filing an application which has been accepted by the Department by issuance of Form No. 3. Copy filed. In these circumstances, relying upon the separate applications dated 28.01.2021 prayer for withdrawal of the appeals is made.

3. The Id. Sr.DR Smt. Meenakshi Vohra on a perusal of record had no objection to the prayer of the assessee.

4. We have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeals of the assessee are dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeals of the assessee are dismissed as withdrawn.

Order pronounced on 12th February,2021.

Sd/-

Sd/-

(अन्नपूर्णा गुप्ता)
(ANNAPURNA GUPTA)
लेखा सदस्य/ Accountant Member
Poonam”

(दिवा सिंह)
(DIVA SINGH)
न्यायिक सदस्य/ Judicial Member

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar